

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 1528

ANSWERED ON 15.12.2022

SURFACE MINOR IRRIGATION SCHEMES

1528

ADV. A.M. ARIFF

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether the Government is implementing Surface Minor Irrigation (SMI) Schemes as part of PMKSY and if so, the details thereof;
- (b) whether the Government has received any representation from the State of Kerala for inclusion of its areas under SMI and if so, the action taken thereon; and
- (c) whether the Government proposes to consider reducing the minimum land requirement of each SMI scheme from the existing twenty hectares to ten hectares in the State of Kerala and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16, with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on-farm water use efficiency, introduce sustainable water conservation practices, etc. Surface Minor Irrigation (SMI) scheme is one of the parts of Har Khet Ko Pani (HKKP) component of PMKSY. Under this scheme, central assistance is being provided to the State Governments for identified surface minor irrigation (SMI) projects/ cluster of projects, as per the laid down norms of the scheme.

(b) In the last five years, no eligible proposal has been submitted by Government of Kerala for inclusion under SMI scheme to this Ministry.

(c) As per the current guidelines of SMI scheme issued in January, 2022, eligibility condition for inclusion, inter-alia, for States other than north eastern and Himalayan States, stipulates cultivable command area (CCA) of minimum 20 hectares for each project. For cluster of SMI projects within radius of 5 km in these states, CCA should be minimum 50 hectares.

However, only those SMI projects from States other than Himalayan and north eastern States, that benefit tribal, drought-prone development programme, desert development programme, flood prone, or left wing extremism affected areas, are eligible for inclusion under the scheme,.

Presently there is no proposal under consideration of Government of India for revising the above mentioned eligibility criteria for any State, including Kerala.
